

[Translation]

**Development of Bateshwar as tourist centre**

1680. SHRI PRABHU DAYAL KATHERIA: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether the Government propose to declare Bateshwar, a famous pilgrim place near Agra a tourist centre, allocation for the development of which has already been made by the Government;

(b) if so, the details thereof; and

(c) the time by which final decision is likely to be taken in this regard?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD): (a) to (c) Declaration and development of tourist centres is primarily the responsibility of the State Govts. However, the Department of Tourism, Govt. of India extends financial assistance to the State Govts. on receipt of specific proposals for development of tourism infrastructure based on merits, availability of funds and inter-se-priorities. The Department of Tourism has sanctioned two projects (i) Construction of a tourist lodge and (ii) development of ghats at Bateshwar during the year

1993-94 at an estimated cost of Rs. 13.59 lakhs and Rs. 20.00 lakhs respectively. Amounts of 3.00 lakhs and 10.00 lakhs were actually released for construction of the lodge and development of ghats respectively. The execution of the project is with the State Government.

**Ban on Export of meat, beef and pork**

1681. SHRI BARE LAL JATAV: Will the Minister of COMMERCE be pleased to state:

(a) the quantity and value of beef, pork and cows and buffaloes meat exported, country-wise, during each of the last three years alongwith the target fixed for 1994-95 and the regions in India from where the export is made;

(b) whether there is any proposal under consideration of the Government to ban the export of meat in general and beef and pork in particular;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM): (a) No specific target for export of meat has been fixed by the Government for 1994-95. As per the Export-Import Policy, the export of beef is prohibited. The total exports during the last 3 years are as under:—

Quantity: in Tons  
Value: in Rs. Lakhs

	1991-92		1992-93		1993-94	
	Qty.	Val.	Qty.	Val.	Qty.	Val.
Meat of Buffaloes	83869	19450.31	82084	21564.01	101668	28076.46
Pork	—	—	.06	.95	.58	13.11

Country-wise details of export of pork and buffalo meat both quantity and value during the last three years are available in 'Monthly Statistics of the Foreign Trade of India' (Annual Numbers) published by the D.G.C.I&S, Calcutta. Copies of these publications are available in the Parliament Library. Region-wise data for export of meat is not maintained.

(b) to (d) Review of the negative list of export & import under Exim Policy is a continuous process. Presently, there is no proposal under consideration of the Government to ban the export of meat in general and pork in particular.

[English]

**International Airport at Devanahalli**

1682. SHRIMATI CHANDRA PRABHA URS: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether the Government propose to set up a new International Airport near Devanahalli, Karnataka;

(b) if so, the extent of land required for this purpose and whether the Government have acquired the same;

(c) whether the Government are aware that IAF authorities have opposed the construction on the ground that it may pose a serious safety hazard, to IAF base at Yelahanka; and

(d) if so, the decision taken in the matter?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD): (a) Government of India has given its no objection to the State Government of Karnataka for construction of airport of international standards near Devanahalli (Bangalore).

(b) An area of land measuring 2500 acres is required for this purpose. The State Government of Karnataka is